

**SUPREME COURT OF INDIA
(GRANT NO.63)**

Statement of Receipts and Disbursements for the year 2010-11

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Dec., 2010	Copy upto Dec.,2009	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	3.38	5.14	-34.24
	Non-Tax Revenue	1.94	1.78	8.99
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.34	0.35	-2.86
	Other Non- DebtCapital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	Public Account	2733.73	26.27	10306.28
A	Total Receipts	2739.39	33.54	8067.53
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	82.25	84.70	-2.89
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan	0.07	0.03	133.33
	<u>Contingency Fund</u>			
	Public Account	229.47	11.39	1914.66
B	Total Disbursements	311.79	96.12	224.38
C	Net Cash Flow (A-B)	-2427.6	-62.58	

Copyy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SR. ACCOUNTS
OFFICER

SUPREME COURT OF INDIA

Statement of Receipts for the year (2010-2011)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Dec., 2010	Copy upto Dec., 2009	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	3.38	5.14	-34.24
2	0049-Interest Receipts	0.09	0.09	0.00
3	0059-Public Works	0.82	0.83	-1.20
4	0070-Other Administrative Service	0.4	0.36	11.11
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0.19	0.13	46.15
6	0210-Medical and Public Health	0.30	0.24	25.00
7	0216-Housing	0.14	0.13	7.69
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.34	0.35	-2.86
	<u>Total:</u>	5.66	7.27	

Copy-Corresponding figure for Previous Year

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SR. ACCOUNTS OFFICER

SUPREME COURT OF INDIA

**Scheme Wise Statement of Expenditure for the year (2010-2011)
(Rupees in Crore)**

S.No.		B.E. 2010-2011			Actual Exp upto -Dec., 2010			Coppo upto Dec., 2009		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.63									
	Supreme Court of India	0	85.00	85.00		76.42	76.42		79.22	79.22
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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